GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:2602 ANSWERED ON:26.08.2013 FINANCIAL ASSISTANCE FOR PROMOTION OF SPORTS Rana Shri Jagdish Singh;Singh Baba Shri K.C.;Sinh Dr. Sanjay

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government provides funds to Non Governmental Organisations (NGOs) and sports organizations for development and promotion of sports and youth affairs;
- (b) if so, the details thereof along with the funds allocated to each such NGOs/organizations during each of the last three years, State and NGO-wise;
- (c) whether the Government has any monitoring system or conducted any review of the work done by these NGO/organizations;
- (d) if so, the details thereof and the outcome thereof along with the action taken by the Government against such NGOs who have found guilty in mis-utilisation of funds;
- (e) whether the Government has received any proposal for grants from such NGOs/sports organizations during the last three years; and
- (f) if so, the details thereof, NGO-wise, State-wise and the action taken by the Government in this regard along with the number of proposals lying pending?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) & (b): Yes, Madam. The Government provides funds/financial assistance to Non-Governmental Organizations(NGOs) and Sports Organizations for promoting sports and youth affairs under different schemes. The details of the funds/grants provided during each of the last three years, organization/ NGOs-wise, scheme-wise and State-wise are annexed.
- (c) & (d): Yes, Madam. Under the Department of Youth Affairs Scheme of National Programme for Youth and Adolescent Development (NPYAD), grants are released for five programme areas, such as Youth Leadership and Personality Development, Promotion of National Integration, Promotion of Adventure, Development and Empowerment of Adolescents and Technical and Resource Development to the Non- Governmental Organizations. The review of the work is done on the basis of the performance reports, details of activities conducted, press cuttings and photographs, funds utilization certificates and audited accounts from Chartered Accountant submitted by the NGOs as well as inspection reports of functionaries of NYKS/NSS/District Administration.

For ensuring proper utilization of grants under the Scheme of Sports and Games for Persons with Disabilities, the Ministry has been obtaining reports from the State Disability Commissioners before releasing grants. Ministry does not release grants to National Sports Federations until they have submitted the audited statement of accounts and utilization certificates for the previous grants.

The Ministry has received adverse reports from the Haryana State Disability Commissioner in respect of the following two organizations:

- 1. Samarth" Special School for Disabled, Ghari Mohalla, Kharkhoda, Sonepat, Haryana managed by Modern Education Society, Sonepat, Haryana.
- 2.BITS Vocational Educational Institute, Ward No.8, Kalanaur, Rohtak, Haryana managed by BITS Vocational Educational Institute, Rohtak, Haryana.

Based on the reports received from the Commissioner of Disabilities, Govt. of Haryana, the refund of grant of Rs.2,36,250/sanctioned and released to Modern Education Society, Sonepat, Haryana in March, 2011 and Rs.1,46,250/- to BITS Vocational Educational Institute, Rohtak, Haryana in March, 2011 was sought together with interest. In response to this, both the organisations had submitted representations together with documents against the Report. All the documents were sent to the Commissioner of Disabilities, Govt. of Haryana seeking their comments on the representation submitted by the organizations. The comments are awaited.

(e) No proposal after receipt of adverse report, in December, 2012, from Disability Commissioner, Govt. of Haryana has been

received from the above two organizations.
(f) Does not arise in view of reply to part (e) above.